

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Ms. Santosh Chhabra EC- 13591043	SPA in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC, New Delhi.	SPA in the court of Sh. Vaibhav Mehta, ACMM, RADC.
2	Ms. Rachna Mehta EC - 3384/39583215	SPA in the Office Pool, RADC, New Delhi.	SPA in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC.
3	Ms. Prerna EC - 23442178	SPA in the court of Sh. Vaibhav Mehta, ACMM, RADC, New Delhi	SPA in the Office Pool, RADC.
4	Sh. Rohil Kumar EC- 88881508	JJA in Record Room & Digitization Cell, RADC.	Asstt. Ahlmad/JJA in the court of Sh. Naveen Gupta, Spl. Judge (PC Act) CBI, RADC.
5	Ms. Neha Chopra EC - 91864296	Asstt. Ahlmad/JJA in the court of Sh. Ajay Gupta, Spl. Judge (PC Act) CBI, RADC	JJA in the Record Room & Digitization Cell, RADC
6	Sh. Anuj Kumar Tiwari (EC : 43961042)	JJA in the Office Pool, RADC.	Asstt. Ahlmad/JJA in the court of Sh. Ajay Gupta, Spl. Judge (PC Act) CBI, RADC
7	Mr. Kashif Ahmed Alvi EC- 51036056	JJA in the Office Pool, RADC.	Asstt. Ahlmad/JJA in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) CBI, RADC
8	Sh. Saurav Khari EC - 50079171	Ahlmad/JJA in the court of Sh. Mukesh Kumar, POLC, RADC	JJA in the Record Room & Digitization Cell, RADC
9	Ms. Laxmi Pandey EC - 60436994	Asstt. Ahlmad/JJA in the court of Sh. Mukesh Kumar, POLC, RADC	Ahlmad/JJA in the court of Sh. Mukesh Kumar, POLC, RADC
10	Sh. Sumit Singh Gusain EC-17337689	JJA in the Office Pool, RADC.	Asstt. Ahlmad/JJA in the court of Sh. Mukesh Kumar, POLC, RADC
11	Sh. Vikas Kumar EC - 77676564	Orderly in the court of Sh. Jitendra Kumar Mishra, POIT, RADC	Peon in the Office Pool, RADC
12	Sh. Raj Kumar EC- 10851/ 45249805	Peon in Office Pool, RADC, New Delhi.	Orderly in the court of Sh. Jitendra Kumar Mishra, POIT, RADC

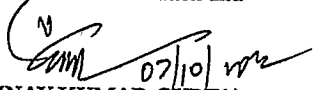
Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

At 04:50 P.M.
9786-9841-D

No.: _____/F.7/P&T/Admn/RADC/2022


Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P -I, II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.


(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the 07/10/2022


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Wed-8/10